

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).25053-25055/2017

[Arising out of impugned final judgment and order dated 03-08-2017 in WC No.21457/2017 03-08-2017 in WC No.21587/2017 03-08-2017 in WC No. 32543/2017 passed by the High Court of Judicature at Allahabad]

RAJENDRA (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93706/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 2078/2018 (XI)

FOR EXEMPTION FROM FILING O.T. ON IA 10435/2018

FOR APPLICATION FOR SUBSTITUTION ON IA 192826/2023

Date : 08-05-2025 These petitions were Mentioned today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Ms. Parul Shukla, AOR

Mr. Naresh Kumar, AOR

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR

Mr. Binay Kumar Das, AOR

Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date already notified, i.e.,
20.05.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR